

THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

GAUHATI HIGH COURT

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2014

Name of the High Court	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl.)
Principal Seat	32164	7240	39404	15201	11875	27076	13814	11373	25187	33551	7742	41293
Kohima	437	44	481	572	77	649	638	82	720	371	39	410
Aizawl	339	43	382	565	80	645	486	61	547	418	62	480
Itanagar	594	51	645	857	376	1233	653	360	1013	798	67	865
TOTAL	33534	7378	40912	17195	12408	29603	15191	11876	27467	35138	7910	43048

Cases Instituted, Disposed and Pending at the Subordinate Courts of the States under the Jurisdiction of the Gauhati High Court for the Year 2014

Name of the State/UT	Cases brought forward from the previous year (Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos) during the year (Civil/Crl.)			Disposed of Cases (Nos.) during the year (Civil/Crl.)			Pending Cases at the end of the year (Nos.) (Civil/Crl.)		
	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl	Civil	Criminal	Civ+crl
ASSAM	69556	178916	248472	39988	228275	268263	40894	235244	276138	68650	171947	240597
NAGALAND	1316	2002	3318	1110	2172	3282	1234	1813	3047	1192	2361	3553
MIZORAM	1511	1589	3100	5080	6297	11377	4793	5954	10747	1798	1932	3730
ARUNACHAL PRADESH	786	5290	6076	1367	6067	7434	1602	6013	7615	551	5344	5895